

Senior Civil Judge and J.M.F.C.Sira
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 163/2019 (SUMMONS)		L.B.Ranganna Vs Venkatappa	B.RANGANATHA
2	O.S. 172/2019 (SUMMONS)		Siddagangamma W/o Ranganna Vs Shivakumar S/o late Kodappa	Govardhana.R
3	O.S. 36/2020 (SUMMONS) IA/1/2020		Jamila Bi W/o late Athaula Vs Mujibunnissa W/o Dasthagir Sab	B.RANGANATHA
4	O.S. 49/2020 (SUMMONS) IA/1/2020		R.Ranganathappa S/o late Rangappa Vs Ramalingegowda S/o late Doddegowda	WAJID AHAMED.H
5	O.S. 51/2020 (SUMMONS) IA/1/2020		Canara Bank Vs Thammanna S/o Thimmanna	WAJID AHAMED.H
CALL FOR L.C.R.				
6	R.A. 65/2019 (SUMMONS) IA/1/2019		Basavaraju S/o late Chikkamallappa Vs Odhomallappa S/o late Chikkamallappa	Y.R.BASAVARAJU
7	R.A. 70/2019 (SUMMONS)		J.R.Lakshmanappa S/o late Rame Gowda Vs K.Raja S/o late Karappa	D.S.KESHAHA
WRITTEN STATEMENT				
8	O.S. 140/2019 (SUMMONS)		K.S.Nagaraju S/o late K.M.Siddanna Vs Siddappa S/o late Mudiyanra	K.N.Jayaramu
9	O.S. 10/2020 (SUMMONS)		Bhagyamma D/o late Narasimhappa Vs Gangamma W/o late Narasimhappa	HONNESH GOWDA
10	O.S. 16/2020 (SUMMONS)		T.L.Sreedhar S/o late T.N.Lakshmi pathi Vs Shabbir S/o Ghouse Sab	HARISH BABU.S
11	O.S. 17/2020 (SUMMONS)		Rajeshwari W/o Nagaraju Vs Bheemanna S/o late Kariyanra	DHARANESHGOWDA.H.P
12	O.S. 214/2015 (APPEARANCE OF PARTY) IA/1/2015		Shivamma Vs Gangamma	PDT

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13	R.A. 67/2019 (HEARING) IA/1/2019 IA/2/2019		Lokanna S/o late Dasanna Vs Lakshminarasimhaiah S/o Late Nanjaiah	K.Borappa
14	O.S. 152/2020 (Objections)		C.S. Sathyanarayananasetty S/o. C. P. Dattathreya Subbaramaiahsetty Vs M.S. Guruchannabasappa S/o. Late. Shivanna	
15	O.S. 66/2014 (JUDGEMENT) IA/1/2014		Chandrashekhar Vs Rangappa @ Sira Rangappa	B.N.Achutharao
16	R.A. 46/2016 (JUDGEMENT) IA/1/2016		Hanumakka Vs Ramakrishnappa dead by Lr.s	M.Nagendrappa
17	O.S. 153/2016 (Steps)		Eashwarappa Vs Mallaiah	P.Dttathreya SIDDARAJU.B
Await final Order				
18	O.S. 49/2007 (STAYED)		ANNAPURANA Vs AYYANAIIKA	PDT Y.R.BASAVARAJU
19	FDP 1/2011 (STAYED)		S.T.THYAGARAJ Vs SMT.SAVITHRAMMA	P.SHIVANANJAPPA G.B.HALAPPA
11.00 AM to 02.00PM				
20	O.S. 1/2013 (EVIDENCE) IA/1/2013		Ameerjan Vs Kariyamma	Javanaiah
21	O.S. 12/2013 (EVIDENCE) IA/1/2013		H.L.Pushpa Latha Vs M.G.Sunitha	M.Bheemanna
22	O.S. 34/2013 (EVIDENCE) IA/1/2013		V. Ramachandra Vs Puttamma	H.L. Vasanth Kumar
23	O.S. 3/2014 (EVIDENCE) IA/1/2014		Ms Modern Road Makers Pvt. Ltd. Vs Manjunatha	R. Sarvesh
24	O.S. 167/2015 (EVIDENCE) IA/1/2015		P.A.Nagaraju Vs P.A. Gurumurthy	JAVANAIAH
25	O.S. 176/2015 (EVIDENCE) IA/1/2015		Sharadamma Vs Sreenivasa	RAGHU.G
26	O.S. 223/2015 (EVIDENCE)		Thimmaiah Vs	P.Dattathreya

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27	O.S. 25/2016 (EVIDENCE)		N. Ramu Vs Gangabovi	MANJUNATHA.C
28	O.S. 43/2016 (EVIDENCE)		Eramma Vs Chikkavva	ERANNA
29	O.S. 58/2016 (EVIDENCE) IA/1/2016		Muddamma Vs Shivanna	Ramesh
30	O.S. 64/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Sreenivasa Vs L.S.Seerangappa	BHOOPATHI GOWDA P.B.S
31	M.C. 14/2017 (EVIDENCE)		Vijayamma @ Putta Vijaya Vs Rangappa	K.UMESH
CROSS EXAMINATION OF PW				
32	M.V.C. 987/2017 (EVIDENCE)		Dasappa Vs Bharath Kumar Singh	T. Kenga ramaiah
FURTHER EVIDENCE FOR PLNTF				
33	O.S. 163/2015 (EVIDENCE) IA/1/2015		Bhagyamma Vs Rajanna	G.H.Sreenivasa
PLNTF EVIDENCE				
34	O.S. 48/2016 (EVIDENCE)		Thimmanna Vs Rajanna	VENKATASUBBA RAO
35	R.A. 4/2015 (ARGUMENTS)		K.Jayamma Vs k.govindappa	HWA
36	R.A. 33/2016 (ARGUMENTS)		Swaroop Nag Vs Gayathri	RANGANATHA.G.S
37	R.A. 42/2016 (ARGUMENTS)		Ranganna Dead by his LR,s Vs Masanna	JAVANAIAH
38	M.A. 12/2016 (ARGUMENTS)		B.R. Chandrappa Vs C.R. Ramachandrappa	K.UMESH
FURTHER ARGUMENTS				
39	R.A. 3/2015 (ARGUMENTS) IA/1/2015		Mallamma Vs The state of Karnathaka Represented by its Chief Secretary	G.B. Hallappa

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CHARGE		02.45 PM to 05.45PM		
1	C.C. 262/2016 (FRAMING OF CHARGE OR PLEA)		Sira Police Vs Prakash H.K.	APP
FURTHER ARGUMENTS		11.00 AM to 02.00PM		
2	C.C. 20/2009 (ARGUMENTS)		Sira P.S. Vs Puttaswaiah	A.P.P. T.N.G.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
2	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshamma	EH Shivaraju C
3	O.S. 152/2015 (HEARING) IA/1/2015 IA/2/2015		Anatharamu Vs The Executive Officer	HEMASUDHA REDDY
4	O.S. 146/2016 (HEARING) IA/1/2016		K. Gangadharaiah Vs Hanumanthappa	RAGAVENDRA.N
5	FDP 13/2016 (HEARING)		Thimmakka Vs Ramaiah	Y.R.BASAVARAJU
6	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR
7	O.S. 104/2018 (HEARING) IA/1/2018 IA/2/2018		M.Kotekallappa Vs V.K.Raju	SANNAKAREGOWDA
8	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	E.HANUMANTHAPPA
9	O.S. 216/2018 (HEARING) IA/1/2018 IA/2/2018		Bheemanna Vs Ramanna	VISHWESHWARAI AH
10	O.S. 10/2019 (HEARING) IA/1/2019		Doddanarasappa Vs Basavaraju	BHOOPATHI GOWDA.P.B.S
11	O.S. 216/2020 (objections) IA/1/2020		Chandranna S/o. Balappa Vs Jagadeesh gowda B.L S/o. B.H Linganna	D.S.KESHAVA
11.00 AM to 02.00PM				
12	O.S. 316/2016 (EVIDENCE) IA/1/2016		Lakshamma Vs Lakshamma	B.RANGANATHA
CROSS EXAMINATION OF DW				
13	O.S. 180/2012 (EVIDENCE) IA/1/2012		BOMMALINGANAYAKA Vs BOMMALINGANAYAKA	YR Basavaraju nnc

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14	O.S. 22/2015 (EVIDENCE) IA/1/2015		R. Srinivasalah Vs Narasimhanna	P.B.Satyanarayana
CROSS EXAMINATION OF PW				
15	O.S. 48/2010 (EVIDENCE) IA/1/2012		Smt. Savitramma Vs Smt. Sakamma	VSR PBS
16	Misc 3/2018 (EVIDENCE)		M.Linganna Vs Parasanna	K. Borappa
FURTHER EVIDENCE FOR DEFND				
17	O.S. 488/2012 (EVIDENCE)		Kambakka Vs Premalatha,	JA D.S Keshava
18	O.S. 250/2015 (EVIDENCE)		Bommaiah Vs Prabhavathi	UMESH.K
PLNTF EVIDENCE				
19	O.S. 144/2020 (EVIDENCE) IA/1/2020		J.R.Krishnamurthachar S/o J.S.Rangachar Vs Subbarayappa @ Subbanna S/o Hanumantharayappa	MOHAMED RAHAMATHULLAH
20	O.S. 304/2011 (ARGUMENTS) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR
21	O.S. 156/2013 (ARGUMENTS) IA/1/2013		Seethabai Vs Seethamma	BN Achyutharao M Bheemanna
22	EX 16/2014 (ARGUMENTS)		H.R.Nagabhushana Vs M.Kenchanna	K. Borappa
23	O.S. 240/2011 (DEFENCE EVIDENCE)		L.Rajanna gowda Vs M. Eregowda	S.HARISH BABU G.K.
24	O.S. 366/2012 (DEFENCE EVIDENCE) IA/1/2012		MELUGIRIYAPPA Vs EARANNA	hp
25	O.S. 168/2014 (DEFENCE EVIDENCE) IA/1/2014 IA/2/2014		Mahalingappa Vs Rangappa	exp Sathisha

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02.45 PM to 05.45PM				
1	C.C. 1087/2019 (SUMMONS)		Tavarekere Police Station Vs Bhuthanna S/o Mahalingappa	APP
2	C.C. 809/2019 (Hearing Before charge)		Pattanayakanahalli Police Station Vs Ramesh S.J. S/o Jayaramanna	APP
3	C.C. 1012/2019 (Hearing Before charge)		Tavarekere Police Station Vs Nagaraj Naik S/o Tulasi Naik	APP
4	C.C. 1066/2019 (Sworn Statement)		Tavarekere Police Station Vs Bhutanna S/o. Mahalingappa	APP
5	C.C. 603/2020 (objections)		P.S.KRISHNAPPA Vs GIRISH KUMAR @ Nanjavadhuta swami	TSR
11.00 AM to 02.00PM				
6	C.C. 1156/2018 (EVIDENCE)		Ravikumar .K. Vs Manjunatha G.	Someshwara

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02.45 PM to 05.45PM				
1	O.S. 289/2014 (HEARING) IA/3/2014 IA/1/2014 IA/2/2014		Radhamma Vs The Tahsildar	G.B. Ravi Shankar
2	EX 24/2015 (HEARING)		S. Nagaraju @ S. Nagarajappa Vs Executive Officer	E. Hanumantharayappa
(O.S./0000045/2001)				
3	EX 25/2015 (HEARING)		S.M. Chandrashekar Vs The Executive Officer	E. HANUMANTHARAYAPPA
(O.S./0000093/2006)				
4	EX 12/2017 (HEARING)		Chandranna Vs Rangamma	C. Malimariyappa
5	O.S. 39/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		H.S.Manjunath Vs Durgaiah	R.Sarvesh
11.00 AM to 02.00PM				
6	O.S. 401/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Manjamma Vs K Kaduraiah	Manjanna MCR G Narasimhamurthy
7	O.S. 297/2015 (EVIDENCE) IA/1/2015 IA/2/2015		T. Geetha Vs Mallakka	C.SARASWATHI
8	O.S. 129/2016 (EVIDENCE) IA/1/2016		Bhoranna Vs Rathnamma	M.S.JAGADEESH
9	O.S. 213/2016 (EVIDENCE) IA/1/2016 IA/2/2016		B.Jagadeesh Vs Ravi	B.RANGANATHA
10	O.S. 259/2016 (EVIDENCE) IA/1/2016		Govindappa Vs The Panchathi Development Officer	D.S.KESHAVA
CROSS EXAMINATION OF DW				
11	O.S. 231/2010 (EVIDENCE)		girijamma Vs Rajamma	HP DSK
CROSS EXAMINATION OF PW				

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12	O.S. 283/2015 (EVIDENCE) IA/1/2015		H. Rangashamaiah Vs S.B. Mahalingaiah	NAGARAJU.H
PLNTF EVIDENCE				
13	O.S. 189/2012 (EVIDENCE)		S. MOHAMMAD ALI Vs AYESHA SULTHANA	YRS KNJ
14	O.S. 203/2015 (EVIDENCE) IA/1/2015		Doddakka Vs N. Devaraju	VISHWESHWARAIAH
15	O.S. 65/2016 (EVIDENCE) IA/1/2016		Eshwaramma Vs Indramma	G.B. RAMESH
16	O.S. 277/2016 (EVIDENCE) IA/1/2016		H.C. Lokanath Vs Narasamma	SIDDARAJU B
17	O.S. 281/2016 (EVIDENCE) IA/1/2016		Sarojamma Vs Narasamma	SIDDARAJU B
18	O.S. 205/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Zameela Bi B.S. Vs Buden Sab	INAYADHULLAKHAN
19	O.S. 295/2019 (EVIDENCE) IA/1/2019		Doddakataiah S/o Late.Sannappa Vs Katanna S/o Late.Doddaiah	RAJKUMAR.R
20	O.S. 201/2014 (ARGUMENTS) IA/1/2014		Giriyappa Vs Lakshmamma	C.H.Jagadeesh
21	O.S. 41/2020 (DEFENCE EVIDENCE) IA/1/2020		Nagappa S/o Late.Nagappa Vs Assitant Executive Engineer(Division)	ERANNA
22	O.S. 117/2015 (Further evidence)		Kaduranna Vs Sanjivamma	HONNAPPA

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02.45 PM to 05.45PM				
1	CrI.Misc. 572/2017 (NOTICE)		Meenakshi Vs K.P.Dayanand	B.N. ACHUTHARAO
2	CrI.Misc. 324/2019 (NOTICE)		Shruthi .D. W/o. Kumar G.J. Vs Kumar G.J. S/o. Jagannath	UMESH.K
3	C.C. 59/2020 (APPEARANCE OF ACCUSED)		Kumar Vs Ramesh Babu	VISHWESHWARAI AH
4	C.C. 138/2020 (FIRST HEARING)		Excise police Vs Srinivasa S/o Thimmanna	APP
5	P.C.R. 42/2020 (FIRST HEARING) IA/1/2020		N. Sadiq Pasha S/o. Nagur Miran Sab Vs Aqtar Unnisa W/o. 30 number Anwasr	VENKATASUBBA RAO
6	C.C. 66/2019 (FRAMING OF CHARGE OR PLEA)		kallambella Police Station Vs Vinay	APP
7	C.C. 588/2019 (FRAMING OF CHARGE OR PLEA)		Chandrashekara P J Vs Vijayalakshmi	RAJKUMAR.R
8	C.C. 1085/2019 (FRAMING OF CHARGE OR PLEA)		Venkatachalapathi S/o Late.Ramakrishnappa Vs Ramakrishnappa S/o Basthappa	R.SARVESH
9	C.C. 1301/2019 (FRAMING OF CHARGE OR PLEA)		Nagendra S/o. Ganganna Vs Somashekar S/o. Balappa	VENKATASUBBA RAO
10	CrI.Misc. 547/2019 (paper publication)		Ratnamma W/o. late Siddappa Vs Deputy Tahasildar	VISHWESHWARAI AH
11	CrI.Misc. 564/2019 (paper publication)		Shabeena Banu W/o Taj Pasha Vs The Municipal Commissioner	SYED ALTAF
12	CrI.Misc. 83/2020 (paper publication)		Lakshmaiah S/o. late Narasimhaiah Vs Deputy Tahasildar	B.N.M ALLESH
13	P.C.R. 64/2020 (Sworn Statement)		S.S.Snia S/o Late.S Shivaji Rao Vs Ranganaha S/o Rangappa	B.N.ACHUTHARAO
14	CrI.Misc. 242/2020 (paper publication)		Vaddappa H.M. S/o Late.Marappa Vs Deputy Tahasildar	M.R. PARAMESH

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15	P.C.R. 99/2020 (Sworn Statement)		Ramaraju S/o. late Ramanna Vs Manjunatha.D S/o. Dasappa	G.C Umesh
		11.00 AM to 02.00PM		
16	C.C. 24/2019 (EVIDENCE)		H.S Panchaksharappa Vs Venkatesh	R.SARVESH
FURTHER EVIDENCE FOR PLNTF				
17	P.C.R. 114/2019 (EVIDENCE)		H.R. Govindaraju S/o. G. Ramadasappa Vs G.T. Anil Kumar S/o. G.K. Thammaiah	RAGHU.G
18	CrI.Misc. 264/2019 (paper publication)		Mahmed Nasir S/o Late.Chudagar Ibrahim Sab Vs Registrar of Birth and Deaths, C.M.C	MOHAMED RAHAMATHULLAH